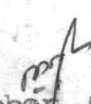


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O. A. 211/06.

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Copies of order of 10.11.06 issued to counsel for both sides.</p> <p>h 10/11/06</p>	<p><u>Order dated: 10.11.2006</u></p> <p>Though not listed, the matter is taken-up on mention.</p> <p>Heard Ld. Counsel for both the parties.</p> <p>Ld. Counsel for the Applicant has filed a memo seeking permission to withdraw the case. Hence, the case is allowed to be withdrawn and, as a consequence, stay order issued on 10.03.2006 stands vacated.</p> <p>O.A. is disposed of being withdrawn.</p> <p> Member (Admn.)</p>